

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:4067
ANSWERED ON:07.08.2014
CATEGORY OF COAL
Patle Smt. Kamla Devi

Will the Minister of COAL be pleased to state:

- (a) whether the Government has specified the category of coal;
- (b) if so, the details thereof,
- (c) whether the coal mines of the coal producing States along with Chhattisgarh have been allocated to private companies;
- (d) if so, the details thereof;
- (e) whether the State Government have requested for making necessary provision in the rules so that concerned States or the officers authorised by the States can inspect coal mines; and
- (f) if so, the details thereof and the reaction of the Government thereto?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF COAL, POWER AND NEW AND RENEWABLE ENERGY
(SHRI PIYUSH GOYAL)

(a) and (b): As per the Colliery Control Rule 2004, Coal Controller Organisation (CCO) is the statutory body under Government of India who regulates the classification/ categorisation/grading of coal mined in India. As per the said provisions, Coal Controller shall lay down the procedure and method of sampling and analysis of coal for the purpose of declaration and maintenance of grade mined in a colliery. Following the procedure laid down by CCO the grades of coal seams at different collieries are declared every year. Different categories / qualities of coal are being produced by Coal India Limited. They are mainly

- (i) non-coking coal where grading is based on Gross Heat content
- (ii) Coking Coal where grading is based on ash % and
- (iii) Semi coking coal and weakly coking coal where grading is based on ash and moisture %. Details are given below:-

(i) Non-Coking Coal

Grade	Range of Gross Calorific Value	Coal	Grade	Range of Gross Calorific Value	Coal
-------	--------------------------------	------	-------	--------------------------------	------

G1	Greater than 7000	Coal	G2	Greater than 6700 and Less than 7000	Coal
G3	Greater than 6400 and Less than 6700	Coal	G4	Greater than 6100 and Less than 6400	Coal
G5	Greater than 5800 and Less than 6100	Coal	G6	Greater than 5500 and Less than 5800	Coal
G7	Greater than 5200 and Less than 5500	Coal	G8	Greater than 4900 and Less than 5200	Coal
G9	Greater than 4600 and Less than 4900	Coal	G10	Greater than 4300 and Less than 4600	Coal
G11	Greater than 4000 and Less than 4300	Coal	G12	Greater than 3700 and Less than 4000	Coal
G13	Greater than 3400 and Less than 3700	Coal	G14	Greater than 3100 and Less than 3400	Coal
G15	Greater than 2800 and Less than 3100	Coal	G16	Greater than 2500 and Less than 2800	Coal
G17	Greater than 2200 and Less than 2500	Coal			

(ii) Coking Coal

Grade Ash Content (%)

Steel - I Upto 15

Steel- II Exceeding 15 and upto 18

Washery. I Exceeding 18 and upto 21

Washery. II Exceeding 21 and upto 24

Washery. III Exceeding 24 and upto 28

Washery. IV Exceeding 28 and upto 35

(iii) Semi Coking and Weakly Coking Coal

Grade Ash + Moisture Content (%)
Semi Coking-I Not Exceeding 19 %
Semi Coking -II Exceeding 19 % but not exceeding 24 %

(c) and (d) : State-wise details of allocation of coal blocks to private companies, including Chattisgarh, are furnished below:-

State	Number of coal blocks			
	Power	Iron &Steel	Cement	Small & Isolated
Madhya Pradesh	4	-	2	2
Maharashtra	-	7	-	-
Chattisgarh	7	6	-	-
Jharkhand	7	9	-	-
Orissa	8	3	-	-
West Bengal	1	2	-	-

(e) and (f) : A proposal for authorization to inspect the coal mines by the officials of States Government has been received from the Government of Chhattisgarh which is being examined.